(c) whether Government proposes to enhance budgetary allocations for the States and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) The Union Finance accounts for the Financial Year 2015-16 has not been finalized. The total grants-in-aid released to all States by the Union-Government during the year 2013-2014 and 2014-15 were ₹ 2,04,396.49 crore and ₹ 3,35,523.86 crore respectively. State-wise details of grants-in-aid are not available in Union Government Finance Accounts.

- (b) Central Assistance to States is released by respective Line Ministries as per extant guidelines of the concerned Schemes. The details of funds provided against arrear amount thereof and the funds given as advance by the respective Ministries / Departments is not maintained centrally in the Ministry of Finance.
- (c) The Union Government has proposed to enhance the budgetary allocation of States in 2016-17(BE) against 2015-16(BE) as shown below:

(₹ in crore)

	2016-17 (BE)	2015-16 (BE)
Plan Revenue Expenditure for State Plans	221816	184208
Plan Capital Expenditure for State Plans	12550	12835
Non Plan Grants to States	115645	107559

Levy of charges on depositing money in other branches

1034. DR. K. V.P. RAMACHANDRA RAO: Will the Minister of FINANCE be pleased to state:

- (a) whether Government is aware that public sector banks have been charging customers who deposit their money in the ATM or a branch other than where their account is maintained:
- (b) whether Government considers levy of such charges would defeat the basic idea of using technology for spreading banking habit; and
 - (c) if so, what steps the Government intends to take to curb such levies?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) to (c) Reserve Bank of India (RBI) issued guidelines to all Scheduled Commercial Banks (SCB) giving freedom to fix service charges, for various types of services rendered by them, as per their Board approval policy. While fixing service charges, banks are advised to ensure that the charges are reasonable and transparently disclosed to the customers.

With the introduction of Core Banking Solution (CBS), banks have been advised that charges levied by the bank to cover the cost of extending services to customers using the CBS / Internet / Intranet platform *i.e.* 'Intersol Charges' should be uniform at home branch and non-home branches. However, cash handling charges are not included under intersol charges, since there is an additional cost involved in handling and storing cash.

Bank closure on second and fourth Saturdays

1035. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of FINANCE be pleased to state:

- (a) whether Government has received any complaints against the practice of closing banks on 2nd and 4th Saturday every month; and
 - (b) if so, whether the Government will consider rolling back the decision?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) The decision of closer of Banks on 2nd and 4th Saturday every month is well deliberated one with stakeholders. Though the Government has received a few representations in this regard, none of the Public Sector Banks have reported receiving any complaints against the practice of closing banks on 2nd and 4th Saturday every month.

(b) In view of (a) above, no such proposal is under consideration of the Government at present.

Clean Energy Cess

1036. SHRI JESUDASU SEELAM: Will the Minister of FINANCE be pleased to state:

- (a) the quantum of funds that are likely to be generated with the increase in the Clean Energy Cess;
- (b) whether all the funds collected from the cess would still be credited to the National Clean Energy Fund; and
- (c) whether the scope of the utilization of the fund would be expanded to support other environmental initiatives and to promote clean energy development initiatives by SC/ST entrepreneurs?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) The estimated revenue gain on account of increase in the rate of Clean Energy Cess from $\stackrel{?}{\sim} 200$ per tonne to $\stackrel{?}{\sim} 400$ per tonne is about $\stackrel{?}{\sim} 12,600$ crore in a full year.